NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI CIT. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/171/2016 NAME OF THE PETITIONER(S) : Mrs. Padmavathi NAME OF THE RESPONDENT(S) : M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) **SIGNATURE** REPRESENTATION BY WHOM 1. S. T. Regic 2. A. G.SABHIRO MARAYANA (FOR A. IC. MYLSAMY) Al boom BI-R9X11

<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to file rejoinder. At request, time is enlarged. Put up on 14.12.2017 at 10.30 A.M.

-sel r

MEMBER (JUDICIAL)

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